

Projects (UMPPs) would be allowed to mortgage land and the coal blocks attached to them if Government accepts the recommendations of an expert panel;

(b) whether the expert panel has submitted its report in this regard and if so, the details thereof; and

(c) whether it is also a fact that the panel has been given the task to review the standard bid documents for 4,000 MW and above projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) To address various concerns raised by stakeholders and to encourage larger participation from investors/developers in the bidding, an Expert Committee has been constituted to further examine Standard/ Model Bidding Documents applicable for Ultra Mega Power Projects (UMPPs)/Case-2. The Committee is finalizing its recommendation on the New Standard Bidding Documents for Ultra Mega Power Projects based on allocated domestic coal blocks. The Committee is also reviewing the documents for Ultra Mega Power Projects based on imported coal and projects based on other coal sources.

Utilisation of funds

1540. SHRI MOHD. ALI KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the undertakings and agencies involved in the National Highway sector have utilized the funds under social obligation;

(b) if so, the details thereof during the Eleventh and Twelfth Five Year Plans; and

(c) the criteria adopted to spend such funds?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) This Ministry do not earmark funds under social obligation out of funds meant for National Highways.

Work on Mumbai-Goa National Highway

1541. SHRI HUSAIN DALWAI:

DR. BHALCHANDRA MUNGEKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: